

**NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH**

**CP NO. 106/Chd/CHD/2017  
along with  
CA Nos. 37 and 38 of 2017**

Mr. Aman Grover and Anr. ....Petitioners.  
Versus.  
M/s. City Enterprises Private Limited and Ors. ....Respondents.

Present: Dr. Rajansh Thukral, Advocate with Ms. Surekha Thukral,  
Advocate for petitioners.  
Mr. Atul V Sood, Advocate for respondent Nos. 1 to 3.  
Mr. Sukhwinder Singh Sudan, Advocate for respondent No. 4.

On request, adjourned to 28.11.2017 for arguments.

Sd/-  
(Justice R.P.Nagrath)  
Member (Judicial)

October 23, 2017  
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